

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 217**  
**(IB)-720/ND/2023**  
**RA- 29/2024**

**IN THE MATTER OF:**

**Parvinder Singla Proprietor of Ganpati  
Metals**

...

**Appellant/Petitioner**

**Versus**

**RNT Metals Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of (IBC)**

**Order delivered on 06.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv. R.K. Bhalla

**For the Respondent** : Adv. Mayank Rustogi

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 10.06.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**